

âITEM NO.46

REGISTRAR COURT. 2 SECTION XI  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) 2301/2015

U. P. FINANCIAL CORPORATION & ANR. Petitioner(s)

VERSUS

M/S. CARDOLA BOARD MILLS PVT. LTD. & ORS. Respondent(s)

(with interim relief and office report)

Date : 16/11/2016 This petition was called on for hearing today.

For Petitioner(s) Ms.Aarti Upadhyay,Adv.

Mr. Rakesh Uttamchandra Upadhyay,Adv.

For Respondent(s) Mr.Kunal Godhwani,adv.

Mr. Rohit K. Singh,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Four weeks time as last chance is given to the Ld.counsel for  
the petitioner to comply with the terms of the order dated  
04.10.2016 of this Court in respect of the respondent No.3.  
List the matter again on 02.01.2017.

(M V RAMESH)  
Registrar

SB